## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

CP-232/2013

## IN THE MATTER OF:

M/s. Sarja Raj Textiles (P) Limited & Anr.

PETITIONER

SECTION:

Under Section 391 & 394

Order delivered on 28.7.2017

Coram:

R. VARADHARAJAN, Horrble Member (Judicial)

For the Petitioner/applicant

: Ms. Alka Srivastava, Advocate

For the Respondents

ORDER

Due to paucity of time arising out of Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 09.8.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 28.7.2017